

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 3685
ANSWERED ON 16TH JULY, 2019

PRADHAN MANTRI KISAN SAMPADA YOJANA

3685. KUMARI SHOBHA KARANDLAJE:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Pradhan Mantri Kisan Sampada Yojana (PMKSY) envisages creation of direct and indirect employment for 5,30,500 persons by 2020;
- (b) if so, the period of implementation of the PMKSY and the total outlay for the Yojana;
- (c) the details of Schemes being implemented under PMKSY;
- (d) the steps/measures and policy initiatives taken by the Government to promote overall growth of food processing sector and generate employment opportunities;
- (e) whether a Special Fund has been created with the National Bank for Agriculture and Rural Development (NABARD) to provide affordable credit to food processing projects/units, if so, the details thereof; and
- (f) whether the Government has received any proposal from the State Government of Karnataka to set up projects under PMKSY, if so, the details thereof, including the major projects sanctioned during the last one year?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAMESWAR TELI)

- (a): Yes, Sir.
- (b): The period of implementation of PMKSY is 2016-20.
- (c): The following schemes are implemented under PMKSY:
 - (i) Mega Food Parks
 - (ii) Integrated Cold Chain and Value Addition Infrastructure (Cold Chain)
 - (iii) Creation / Expansion of Food Processing & Preservation Capacities (CEFPPC)
 - (iv) Infrastructure for Agro-processing Clusters
 - (v) Creation of Backward and Forward Linkages
 - (vi) Food Safety and Quality Assurance Infrastructure
 - (vii) Human Resources and Institutions.

(d): The other policy initiatives/steps/measures/initiatives taken by the Government to attract investment and generate employment opportunities include: permitting 100% FDI through automatic route in manufacturing of food products and 100% FDI under Government approval route for trading, including through ecommerce, in respect of food products produced and/or manufactured in India, creation of a special fund of 2000 crores in National Bank for Agriculture and Rural Development (NABARD) to provide affordable credit to food processing industries, classification of food & agro-based processing units and cold chain infrastructure as agricultural activity for Priority Sector Lending (PSL), lower Goods & Services Tax (GST) rates for majority of food products, 100% exemption of income tax on profit for new food processing units, 100 percent income tax exemption from profit derived by FPOs having annual turnover of Rs.100 crore for activities such as post-harvest value addition to agriculture, 100% deduction of expenditure incurred on investment on establishment and operation of cold chain/warehousing facility for storage of agricultural produce, concessional import duty for plant and machinery under project imports benefit scheme, import duty exemption on import of raw material under advance authorization scheme.

(e): A Special Fund of Rs.2000 crores in National Bank for Agriculture and Rural Development (NABARD) has been created to provide affordable credit (term loans) to mega food parks/designated food parks and food processing units in the food parks.

(f): No proposal has been received from the State Government of Karnataka under the various Schemes of PMKSY during the last one year for setting up projects. However, 5 Cold Chain, 5 Agro-Processing Cluster, 8 CEFPPC and 4 Backward & Forward Linkages projects received from different promoters have been sanctioned in the State of Karnataka during the last one year.
